## GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:1809
ANSWERED ON:22.07.2014
SPECIAL CATEGORY STATUS TO ANDHRA PRADESH
Galla Shri Jayadev;Maganti Shri Murali Mohan;Rao (Avnthi) Shri Muthamsetti Srinivasa

## Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has any proposal to accord special category status to Andhra Pradesh;
- (b) if so, the details thereof and the time by which special category status is likely to be accorded to Andhra Pradesh to bail out the State from financial crisis;
- (c) whether the Ministry has held any discussion with the Ministry of Planning in this regard;
- (d) if so, the details and the outcome thereof;
- (e) whether the Government has received representations from various quarters including public representatives in this regard; and
- (f) if so, the details thereof and the action taken by the Government thereon?

## **Answer**

## MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU)

- (a): Yes, Madam. Union Cabinet in its meeting held on 02nd March 2014 directed the Planning Commission to implement the decision to grant special Category Status for a period of five years to the successor State of Andhra Pradesh comprising thirteen districts.
- (b) to (d): Yes, Madam. Planning Commission, who was approached in this matter has intimated that demands for Special Category Status to the successor State of Andhra Pradesh for a period of 10 years and for 15 years have been made.
- (e)&(f): Yes, Madam. Representation from Shri Chandrababu Naidu, Chief Minister, Andhra Pradesh has been received in the Planning Commission in this regard and the same is under their consideration.